ASSAM ACT X OF 1950

*THE ASSAM APPROPRIATION ACT, 1950

[Published in the "Assam Gazette, Extraordinary", dated the 30th March 1950]

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of the State of Assam to the service of the year ending on the thirty-first day of March 1951

Be it enacted by the Assam Legislative Assembly as follows:—
1. Short title.—This Act may be called the Assam Appropriation Act,

1950.

2. Issue of Rs.15,52,94,300 out of the Consolidated Fund of the State of Assam for the year 1950-51.—From and out of the Consolidated Fund of the State of Assam there may be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rs.15,52,94,300 towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March, 1951, in respect of the services specified in column 2 of the Schedule.

3. Appropriation.—The sums authorised to be paid and applied from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the

year ending on the thirty-first day of March, 1951.

SCHEDULE

(1)	(2)	(3)		
	(Services and Purposes)	Sums not exceeding—		
Gran No.	nt Major Heads	Voted by the Assembly	Charge on the Consoli- dated Fund	Total
. 1	Charges on account of Taxes on income other than Corporation Tax.	Rs. 46,700	Rs.	Rs. 46,700
2	Charges on account of Land Revenue	30,68,200	12,800	30,81,000
3	Charges on account of Provincial Excise	8,00,600	2,700	8,03,300
4	Charges on account of Stamps	69,200		69,200
5	Charges on account of Forests	36,38,500	•:•	36,38,500
6	Charges on account of Registration	1,13,800	••	1,13,800
7	Charges on account of Motor Vehicles Taxa- tion Act.	5,56,500		5,56,500
8 9	Charges on account of other Taxes and Duties Charges on account of N. E. D. Works	2,18,600 23,69,900		2,18,600 23,69,900
	Charges on account of Interest on Debt and other obligations.		13,07,700	13,07,700
ď Ω	Charges on account of Appropriation for Reduction or Avoidance of Debt.		3,15,800	3,15,800

^{*}For Statements of Objects and Reasons see "Assam Gazette, Extraordinary", dated 22nd March 1950, page 116.

SCHEDULE

11 Cha 12 Cha 13 Cha 14 Cha 15 Cha 16 Cha 17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha	(Services and Purposes) Major Heads arges on account of General Administration. arges on account of Administration of Justice. arges on account of Police arges on account of Police arges on account of Scientific Department arges on account of Education arges on account of Medical arges on account of Medical arges on account of Agriculture arges on account of Veterinary arges on account of Veterinary arges on account of Co-operation— I.—Co-operative Societies I.—Co-operative Societies	Voted by the Assembly Rs. 61,15,200 9,39,200 14,27,500 78,33,200 gc 1,500 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200	Charge on the Consolidated Fund Rs. 6,07,100 4,18,600	Total Rs. 67,22,300 13,57,800 14,27,500 78,33,200 1,500 13,000 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200
No. 10 Cha 11 Cha 12 Cha 13 Cha 14 Cha 15 Cha 16 Cha 17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha	Major Heads arges on account of General Administration. arges on account of Administration of Justice. arges on account of Police arges on account of Police arges on account of Scientific Department arges on account of Education arges on account of Medical arges on account of Medical arges on account of Agriculture arges on account of Veterinary arges on account of Veterinary arges on account of Co-operation— I.——Co-operative Societies	Assembly Rs. 61,15,200 9,39,200 14,27,500 78,33,200 gc 1,500 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200	the Consolidated Fund Rs. 6,07,100 4,18,600	Rs. 67,22,300 13,57,800 14,27,500 78,33,200 1,500 13,600 1,46,79,800 39,40,100 21,50,900 52,86,300
11 Cha 12 Cha 13 Cha 14 Cha 15 Cha 16 Cha 17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha	tion. Irges on account of Administration of Justice. Irges on account of Jails Irges on account of Police Irges on account of Police Irges on account of Scientific Department or Police Irges on account of Education Irges on account of Medical Irges on account of Police Irges on account of Medical Irges on account of Public Health Irges on account of Agriculture Irges on account of Veterinary Irges on account of Co-operation— I.—Co-operative Societies I.—Co-operative Societies	61,15,200 9,39,200 14,27,500 78,33,200 ge 1,500 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200	6,07,100 4,18,600	67,22,300 13,57,800 14,27,500 78,33,200 1,500 13,000 1,46,79,800 39,40,100 21,50,900 52,86,300
11 Cha 12 Cha 13 Cha 14 Cha 15 Cha 16 Cha 17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha	tion. Irges on account of Administration of Justice. Irges on account of Jails Irges on account of Police Irges on account of Police Irges on account of Scientific Department or Police Irges on account of Education Irges on account of Medical Irges on account of Police Irges on account of Medical Irges on account of Public Health Irges on account of Agriculture Irges on account of Veterinary Irges on account of Co-operation— I.—Co-operative Societies I.—Co-operative Societies	9,39,200 14,27,500 78,33,200 gc 1,500 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200	4,18,600	13,57,800 14,27,500 78,33,200 1,500 13,000 1,46,79,800 39,40,100 21,50,900 52,86,300
11 Cha 12 Cha 13 Cha 14 Cha 15 Cha 16 Cha 17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha	arges on account of Administration of Justice. larges on account of Jails larges on account of Police larges on account of Port and Pilota larges on account of Scientific Department larges on account of Education larges on account of Medical larges on account of Public Health larges on account of Agriculture larges on account of Veterinary larges on account of Co-operation I.—Co-operative Societies	14,27,500 78,33,200 ge 1,500 . 13,000 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200		14,27,500 78,33,200 1,500 13,000 1,46,79,800 39,40,100 21,50,900 52,86,300
12 Cha 13 Cha 14 Cha 15 Cha 15 Cha 16 Cha 17 Cha 18 Cha 20 Cha 21 Cha 21 Cha 21 Cha	rges on account of Jails rges on account of Police rges on account of Police rges on account of Port and Pilota rges on account of Scientific Department rges on account of Education rges on account of Medical rges on account of Public Health rges on account of Agriculture rges on account of Veterinary rges on account of Co-operation— I.——Co-operative Societies	78,33,200 ge 1,500 1,500 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200		78,33,200 1,500 13,000 1,46,79,800 39,40,100 21,50,900 52,86,300
14 Cha 15 Cha 16 Cha 17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha 21 Cha	rges on account of Port and Pilota rges on account of Scientific Department rges on account of Education	ge 1,500 13,000 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200		1,500 13,000 1,46,79,800 39,40,100 21,50,900 52,86,300
15 Cha 16 Cha 17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha 21 Cha	rges on account of Scientific Department rges on account of Education	13,000 1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200		13,000 1,46,79,800 39,40,100 21,50,900 52,86,300
16 Cha 17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha 21 Cha	urges on account of Education	1,46,79,800 39,40,100 21,50,900 52,86,300 4,88,200		1,46,79,800 39,40,100 21,50,900 52,86,300
17 Cha 18 Cha 19 Cha 20 Cha 21 Cha 21 Cha 21A II 22 Ch	urges on account of Medical	39,40,100 21,50,900 52,86,300 4,88,200		21,50,900 52,86,300
19 Cha 20 Cha 21 Cha 21 Cha 21A II 22 Ch	arges on account of Agriculture	52,86,300 4,88,200		52,86,300
20 Cha 21 Cha 21A II 22 Ch	arges on account of Veterinary	4,88,200		
21 Cha 21A II 22 Ch	I.—Co-operative Societies		* *:	4,88,200
21A II 22 Ch		5.27.100		
22 Ch	Daniel development	5,27,100	* **	5,27,100
	.—Rural development	5,02,100		5,02,100
Ι	plies—			
	Sericulture and Weaving	5,09,800	7.7	5,09,800
	harges on account of II.—Cottage Industries.	22,900		22,900
22B Cl	harges on account of III.—Fisherics	81,000		81,000
23 Ch	narges on account of Miscellaneous Departments.	3,20,400	* *	3,20,400
	narges on account of Civil Works	1,87,28,200	5,7000	1,87,85,200
25 Cł	narges on account of Public Works Tools and Plants and Establishment.	25,28,500		25,28,500
	arges on account of other Revenue Expen- ture connected with Electricity Scheme	50,800	• •	50,800
	arges on account of Famine Relief	2,10,000	4.500	2,10,000
	arges on account of Superannuation Allowaces and Pensions.	33,13,800	4,500	33,18,300
29 Cha	arges on account of Stationary and Print-	8,18,400	5,000	8,23,400
	arges on account of Miscellaneous Charges	1,12,22,100	15,68,00	1,72,90,100
	arges on account of Extraordinary Charges	1,16,100	**	1,16,100
	arges on account of Transfer to Revenue eserve Fund.	35,00,000	* *	35,00,000
33B Ch	arges on account of Prepartition Payments	15,000	***	15,000
Sc	arges on account of Capital Outlay on themes of Agricultural Improvement and	3,94,800	3.5"	3,94,800
35 Ch:	esearch. arges on account of Capital Outlay on Indus- astrial Development.	21,100	e .e	21,100
36 Ch:	arges on account of Capital Outlay on Na- onalisation of Road Transport.	6,75,000		6,75,000
37 Ch:	arges on account of Capital Outlay on	100	* *	100
	cheme of State Trading. arges on account of Loans and Advances	2,58,68,000	0:0	2,58,68,000
Cl	harges on account of Debts raised in India	ŧ •	2,78,13,000	2,78,13,000
	Grand Total	12,31,82,100	3,21,12,200	15,52,94,300